

ITEM NO.20

COURT NO.8

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s).1132-1155/2022

(Arising out of impugned final judgment and order dated 20-10-2020 in CRLMA No. 5600/2020 20-10-2020 in CRLMA No. 5026/2020 20-10-2020 in CRLMA No. 5107/2020 20-10-2020 in CRLMA No. 5004/2020 20-10-2020 in CRLMA No. 5108/2020 20-10-2020 in CRLMA No. 5165/2020 20-10-2020 in CRLMA No. 5159/2020 20-10-2020 in CRLMA No. 5161/2020 20-10-2020 in CRLMA No. 5524/2020 20-10-2020 in CRLMA No. 5166/2020 20-10-2020 in CRLMA No. 5162/2020 20-10-2020 in CRLMA No. 5739/2020 29-07-2021 in CRLMA No.10845/2021 29-07-2021 in CRLMA No.10846/2021 29-07-2021 in CRLMA No.10847/2021 29-07-2021 in CRLMA No.10848/2021 29-07-2021 in CRLMA No.10849/2021 29-07-2021 in CRLMA No.10850/2021 29-07-2021 in CRLMA No.10851/2021 29-07-2021 in CRLMA No.10852/2021 29-07-2021 in CRLMA No.10853/2021 29-07-2021 in CRLMA No.10855/2021 29-07-2021 in CRLMA No. 10856/2021 29-07-2021 in CRLMA No. 10858/2021 passed by the High Court Of Gujarat At Ahmedabad)

DAXABEN

Petitioner(s)

VERSUS

THE STATE OF GUJARAT & ORS.

Respondent(s)

(IA No. 13613/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 13611/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 18-04-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Priank Adhyaru, Adv.
Mr. R.K. Rajput, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Deepanwita Priyanka, AOR
Ms. Archana Pathak Dave, AOR
Mr. Vaibhav Joshi, AOR

Mr. Ivan, Adv.
Mr. Ankur Mathur, Adv.
Ms. Mohini Priya, AOR

Ms. Chitragda Rastravara, Adv.
Mr. Gp. Capt. Karan Singh Bhati, AOR
Ms. Archana Pathak Dave, Adv.
Mr. Manvendra Singh, Adv.
Mr. Dashrath Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In terms of the letter circulated by learned counsel for the Respondent No. 1, 2, 3 and 5, the matter is adjourned.

Let the counter affidavit be filed on or before 02.05.2022.
Rejoinder thereto, if any, be filed latest by 16.05.2022.

List on 21.07.2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)